Persons died in Delhi due to road accidents

2240. SHRI VARINDER SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons who died and were seriously injured in Delhi during 2009 due to accidents involving DTC buses, green line buses under DTC operation, heavy vehicles like trucks etc. and otherwise, separately in each case;
- (b) the *ex-gratia* payment, if any, made to the next of kin of the deceased and to the seriously injured;
- (c) whether there is any provision/scheme to provide employment to the dependents of the road accident victims who happen to be the only bread earner for the family; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Details of persons who died and were seriously injured in Delhi during 2009 (upto 30.11.09) due to accidents involving DTC buses etc. are as given below:—

Type of Vehicle	Number of persons	
	Grievously injured	Killed
Bus DTC	06	53
Trucks	13	243
Trailer/Container	00	24
Tanker	03	24
Blue Line Buses	13	115
Mini Buses	02	29
Other State Buses	01	17
School Buses	00	07
Other Buses	02	28
Total:	40	540

(b) to (d) No, Sir. There is no provision/scheme for making *ex-gratia* payment to the next of kin of the deceased and to the seriously injured or to provide employment to the dependents of the road accidents victims, who happen to be the only bread earner for the family.

Violent incidents leading to death

2241. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has any data regarding the number of violent incidents which leads to death and robberies in our country for the last one year;